

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01650/2019

DATED THIS THE 18TH DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Shri Subraya Naik,
S/o Shri Mahableshwar Naik,
Aged about 40 years,
Working as TRMNTR-II,
Designation: Keyman,
SSE/O/P.WAY/SRF
R/at Quarter No. 19,
Near Sagar Railway Station,
Sagar Taluk,
Shivamogga District

....Applicant

(None for the applicant)

Vs.

1. The General Manager,
South Western Railway,
Hubli Zone,
Hubli 580 009

2. The Senior Divisional Personnel Officer,
South Western Railway,
Mysore Division,
Mysore 570 001

....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel - through video conference)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri J. Bhaskar Reddy, learned counsel representing the respondents, at the very outset, stated at the bar that the relief claimed by the applicant herein has already been granted as vide order dated 10.07.2020 he stands promoted as Track Maintainer, Grade-I.

2. To support his aforesaid statement, learned counsel for the respondents has also placed on record a memo along with a copy of the order dated 10.07.2020 granting promotion to the applicant on the post of Track Maintainer, Grade-I.

3. In view of the above, nothing survives in the present Original Application and the same is disposed of having been rendered infructuous.

4. The applicant shall, however, be at liberty to file a fresh Original Application if he still remains dissatisfied with the aforesaid order dated 10.07.2020 issued by the respondents.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

Annexures referred to by the applicant in OA No. 170/01650/2019

Annexure A1 Copy of the appointment order dated 02.05.2012
Annexure A2 Copy of the promotion order dated 16.10.2017
Annexure A3 Copy of the provisional list dated 01.07.2014 in the cadre of Track Maintainer Grade-III
Annexure A4 Copy of the provisional seniority list dated 31.01.2019
Annexure A5 Copy of the communication dated 09.05.2019
Annexure A6 Copy of the representation dated 17.09.2019
Annexure A7 Copy of the representation given to ADRM, Mysore
Annexure A8 Copy of the circular dated 13.08.2013

Annexures referred to in reply statement

Annexure R1 Copy of the RBE No. 111/2014 dated 14.10.2014
Annexure R2 Copy of the Rules of IREM
Annexure R3 Copy of the RBE No. 17/2020 dated 04.02.2020
Annexure R4 Copy of the letter dated 24.01.2020
